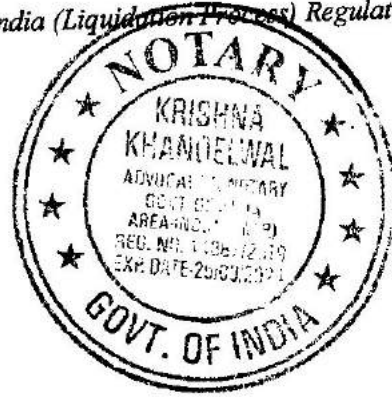


**SCHEDULE II
FORM C**

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

09/10/2021



To
The Liquidator
Neha Firoda
G/H 164, Scheme no. 54, Vijaynagar,
Indore, Madhya Pradesh-452010

From

M/s Mangalnayak Shoppers Private Limited

Subject: Submission of proof of claim in respect of the liquidation of M/s. RJVJ Traders Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

M/s Mangalnayak Shoppers Private Limited hereby submits this proof of claim in respect of the liquidation of M/s. RJVJ Traders Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	M/s. Mangalnayak Shoppers Private Limited. CIN No.- U74900WB2013PTC194754
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Address: 101, Sarat Pally, 1st Bye lane, South Baksara Village Road, Howrah, West Bengal-711110 E-mail- malviyamanohar32@gmail.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Principal : 31,827,828/- Interest : NIL Total Claim : 31,827,828/-
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1. Copy of Balance Sheet RJVJ Traders Private Limited as on 31.03.2021 2. Confirmation of Accounts as on 31/03/2021)
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NIL
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Amount in default is related to supply of goods (fabric) through Corporate Debtor
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NIL

ATTESTED

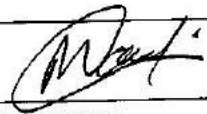
(Signature)
KRISHNA KHANDLWAL
NOTARY
GOVERNMENT OF INDIA
INDORE (M.P.)

8A.	WHETHER SECURITY INTEREST RELINQUISHED	NIL.
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HISFAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BETRANSFERRED	State Bank of India Branch- Pithampur Account No.- 33826029642 IFSC Code- SBIN0008283
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORTOF THE CLAIM.	1. Copy of Balance Sheet of M/s. RJVI Traders Private Limited as on 31.03.2021 2. Confirmation of Accounts as on 31/03/2021)

Signature of operational creditor or person authorized to act on his behalf
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS

MANOHAR MALVIYA



Position with or in relation to credit

DIRECTOR & AUTHORIZED REPRESENTATIVE

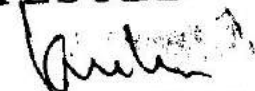
Address of person signing

4-E SHANTI NAGAR, PITHAMPUR, DHAR (M.P.) 454775

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



ATTESTED


KRISHNA KHANDELWAL
NOTARY
GOVERNMENT OF INDIA
INDORE (M.P.)



NOTED AND REGISTERED
 Date 11 OCT 2021
 At. Sr. No. 25/28/2021

AFFIDAVIT

I, Manohar Malviya currently residing at 4-E Shanti Nagar, Pithampur, Dhar (M.P.) 454775, do solemnly affirm and state as follows:

1. M/s RJVJ Traders Private Limited, corporate debtor was, at liquidation commencement date, being the 01 day of October 2021, and still is, justly and truly indebted to me M/s Mangalnayak Shoppers Private Limited in the sum of Rs. 3,18,27,828/-
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:

a) Copy of Balance Sheet as on 31.03.2021

b) Confirmation of Accounts from RJVJ Traders Private Limited as on 31.03.2021.

The said documents are true, valid and genuine to the best of my knowledge, information and belief.

In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed atDate 9th day of October 2021

Before me,

Notary / Oath Commissioner

11 OCT 2021

Deponent's signature

VERIFICATION

I, Manohar Malviya S/o Shri Chindhu Malviya, Director, Mangalnayak Shoppers Private Limited, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at.....date 09th day of October 2021

SWORN BEFORE ME

KRISHNA KHANDELWAL
NOTARY
GOVERNMENT OF INDIA
INDORE (M.P.)

Deponent's signature

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

09/10/2021

To

The Liquidator

Neha Firoda

G/H 164, Scheme no. 54, Vijaynagar,

Indore, Madhya Pradesh-452010

From

M/s Pavan Jain & Co.

F-6, Second Floor, Ahinsa Tower

M.G Road beside Indraprasth,

Indore (M.P.)-452001



Subject: Submission of proof of claim in respect of the liquidation of M/s. RJVJ Traders Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

M/s. Pawan Jain & Co hereby submits this proof of claim in respect of the liquidation of M/s RJVJ Traders Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	M/s Pavan Jain & Co. FRN - 013757C
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Address: F-6, Second Floor, Ahinsa Tower M.G Road beside Indraprasth, Indore(M.P.)-452001 E-mail- cashubhamjainn@gmail.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Principal :25,000/- Interest Total : NIL Claim :25,000/-
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1. Balance Sheet of RJVJ Traders Private Limited as on 31.03.2021 2. Confirmation of Accounts From-01/04/2020 to 31/03/2021
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NIL
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Amount in default is related to supply of Service as Auditors to Corporate Debtor.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL

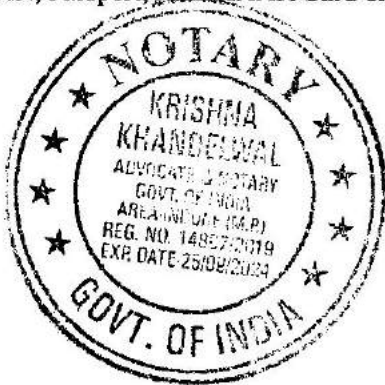
ATTESTED

**NOTARY
GOVERNMENT OF INDIA
INDORE (M.P.)**

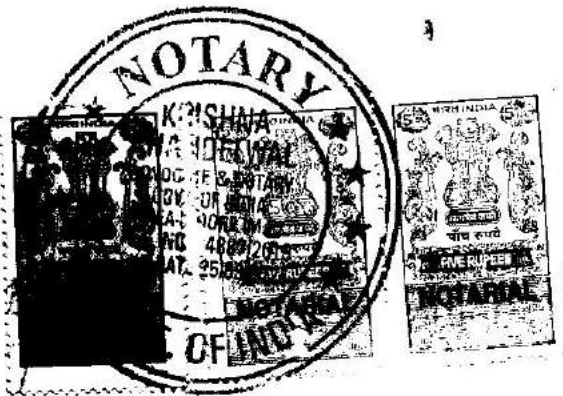
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NIL
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NIL
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Pavan Jain & Co. ICICI Bank ,Indore A/c No.- 384805500289 IFCE Code- ICIC0003848
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	1. Balance Sheet of RJVJ Traders Private Limited as on 31.03.2021 2. Confirmation of Accounts From-01/04/2020 to 31/03/2021

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)		<i>Jain</i>
Name in BLOCK LETTERS	SUBHAM JAIN	
Position with or in relation to credit	PARTNER	
Address of person signing	G-305, Orchid, Royal Amar Green Opposite pink City Near new Loha Mandi, dewas Naka-452010	

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



ATTESTED
Krishna Khandelwal
 KRISHNA KHANDELWAL
 GOVERNMENT OF INDIA



NOTED AND REGISTERED
Date 1 OCT 2021
At.Sr.No. 25629/2021

AFFIDAVIT

I, Subham Jain currently residing at G-305, Orchid, royal Amar Green Opposite pink City Near new Loha Mandi, dewas Naka-452010, do solemnly affirm and state as follows:

1. M/s RJVJ Traders Private Limited, the corporate debtor was, at liquidation commencement date, being the 01 day of October 2021, and still is, justly and truly indebted to me M/s Pavan Jain & Co in the sum of Rs.25000/-
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:

a) Balance Sheet of RJVJ Traders Private Limited as on 31.03.2021

b) Confirmation of Accounts as on 31.03.2021

3. KRISHNA KHANDELWAL
NOTARY PUBLIC
GOVT. OF INDIA
KHANDELWAL
DISTRICT OF INDORE
REG. NO. 4889/2011
DATE: 25/03/2011
The said documents are true, valid and genuine to the best of my knowledge, information and belief.

In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed atdate 9th Day of October 2021

Before me,

Notary / Oath Commissioner

1st OCT 2021


Deponent's signature

VERIFICATION

I, Subham Jain S/O Shri Jay Kumar Jain, Partner, of M/s. Pavan Jain & Co., do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing

SWORN BEFORE ME
[Signature] verified there from. Verified atDate 9th Day of October 2021


Deponent's signature

